

SCHEDULE - I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary
Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
JASPER HOSPITALITY AND FACILITY PRIVATE LIMITED

1.	Name of Corporate Person	Jasper Hospitality and Facility Private Limited
2.	Date of incorporation of Corporate Person	June 7, 2017
3.	Authority under which Corporate Person is incorporated / registered	Registrar of Companies - Mumbai, Maharashtra
4.	Corporate Identity Number of Corporate Person	U74999MH2017PTC295925
5.	Address of the registered office and principal Office (if any) of Corporate Person	A-J-2, Floor-6, Plot-794, Family House, Jame Jamshed Road, Parsi Colony, Dadar (E), Mumbai - 400014
6.	Liquidation commencement date of Corporate Person	March 3, 2021
7.	Name, address, e-mail address, telephone number and the registration number of the liquidator	Mr. Girish Kambadaraya Registered Address No. 36, Chatura Homes, 2 nd Main, Meenakshinagar, Basaveshwarnagar, Bengaluru - 560079, Karnataka Office Address 207, BINDU GALAXY, No. 2, 1 st Main, Chord Road, Industrial Town, Rajajinagar, Bengaluru - 560044, Karnataka Email - cmagirish999@gmail.com Mobile - 9980695702 Reg No.: IBBI/IPA-003/IP-N000127/2017-18/11403
8.	Last date for submission of claims	April 2, 2021

Notice is hereby given that Jasper Hospitality and Facility Private Limited has commenced voluntary liquidation on March 3, 2021.

The stakeholders of Jasper Hospitality and Facility Private Limited are hereby called upon to submit a proof of their claims, on or before April 2, 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: March 4, 2021
Place: Bangalore

GIRISH KAMBADARAYA
Insolvency Professional
IP Reg No. IBBI/IPA-003
/IP-N000127/2017-18/11403


(GIRISH KAMBADARAYA)
No. IBBI/IPA-003/IP-N000127/2017-18/11403
Liquidator
Jasper Hospitality and Facility Private Limited